

**Publication of 'Energy Update' by
Tata Press**

1212. SHRI G. K. MOOPANAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Registrar of Newspapers has completed investigation about the printing of a regular monthly publication 'Energy Update' by Tata Press of Bombay without obtaining permission under statute;

(b) whether his Ministry has sought assistance of Bombay police and Maharashtra administration in the investigation;

(c) whether his Ministry's inspectors have been able to locate officials of the publishers at their registered office in New Delhi; and

(d) what are the reasons of long delay in perusal of the original complaint?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir. Information has been received from the Tata Energy Research Institute on 1-8-1980 and is being examined.

(b) No, Sir.

(c) Does not arise.

(d) There has been no delay on our part in the pursuit of the complaint. Information had to be collected and action to get it was initiated within a few days of the receipt of the complaint.

**Maintenance of records of circulation of
registered newspapers**

1213. SHRIMATI NARGIS DUTT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the media units of his Ministry keep re-

cords of circulation of registered newspapers;

(b) what are the 1979 audited circulation figures of the following English publications (i) Energy Management, New Delhi, (ii) Petroleum Asia, Dehradun, (iii) Urja, New Delhi, (iv) Energy Uptodate of Tatas, Bombay, (v) World Science News, New Delhi, (vi) Oil and Coal News, Delhi; and

(c) whether these publications are in the approved media list of Government?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) The Registrar of Newspapers for India maintains the records of newspapers/periodicals registered with him. The records of circulation of such newspapers/periodicals are also maintained by the Registrar of Newspapers for India on the basis of Annual Statement filed by the individual newspaper/periodical.

(b) Out of these 6 newspapers/periodicals, Energy Uptodate of Tatas, Bombay is not registered with the Registrar of Newspapers for India and Petroleum Asia, Dehradun has not filed the Annual Statement pertaining to the year 1979, with the Registrar. The circulation for the year 1979 in respect of the remaining newspapers/periodicals is as under:—

1. Energy Management, New Delhi.	970	
2. URJA, New Delhi.	4,390	
3. World Science News, New Delhi.	2,921	(Not certified by Chartered Accountant)
4. Oil and Coal News, New Delhi.	400	

(c) Out of the above six publications only Energy Management, New Delhi is on the approved media list